

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 21 of 2010**  
**IA- 27 of 2010**

**Dated :19<sup>th</sup> April , 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

Haryana Vidyut Prasaran Nigam Limited

**Appellant(s)**

**Versus**

CERC & Ors.

**...Respondent(s)**

**Counsel for the Appellant(s): Mr. Neeraj Kr. Jain & Mr. Pratham Kant**  
**Counsel for the Respondent(s): Mr. Pradeep Misra & Mr. Manoj Kr. Sharma**  
**For R.10**  
**Mr. Ardhendumauli Kumar Prasad, Mr. Ritesh**  
**& Mr. Abhishek Baid for R.11**

**ORDER**

The learned counsel for the Appellant seeks some time to get further instructions in the matter.

Post the matter on **19.05.2011.**

( V.J. Talwar )  
Technical Member

(Justice M. Karpaga Vinayagam )  
Chairperson

TS/KS